

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat, Jammu/Srinagar
(Judicial Administration Section)

NOTIFICATION

Srinagar, 07th November, 2022

S.O 584. — In exercise of powers conferred by section 15 of the Scheduled Castes and the Schedule Tribes (Prevention of Atrocities) Act, 1989, the Government of Jammu and Kashmir, hereby specify the following Public Prosecutors as Special Public Prosecutors for the purpose of conducting cases in the Special Courts notified vide S.O 422 of 2022, dated 02nd of September, 2022 as shown against each:

S.No	Name of the Public Prosecutor S/Shri	Court of Principal District and Sessions, Judge_____
01	Kulbhushan Sharma	Jammu
02	Javid Ahmad Khawaja	Samba
03	Surinder Kumar	Kathua
04	Shaheen Ahmad Khan	Rajouri
05	Maqbool Hussain	Poonch
06	Koshal Kumar Kotwal	Udhampur
07	Ranjeev Kumar	Reasi
08	Kishore Kumar Bānderal	Bhaderwah (District Doda)
09	Taimoor Jehangir Khan	Kishtwar
10	Ranjit Bahadur Bandral	Ramaban
11	Aijaz Hussain	Srinagar
12	Afaq Ahmad Peer	Anantnag
13	Ajaz Ahmad Najar	Kulagam
14	Ab Rashid Mugloo	Shopian
15	Zamir Ahmad	Budgam
16	Javaid Ahmad Bhat	Pulwama
17	Syed Jahangir Ahmad	Kupwara
18	Shafat Ahmad	Ganderbal
19	Abdul Majid Bhat	Bandipora
20	Nazir Ahmad Naikoo	Baramulla

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated. 07-11-2022.

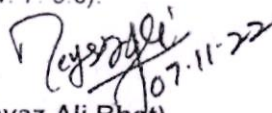
No: Law-Jud/71/2021-10.

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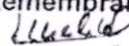
1. Ld. Advocate General, J&K, Jammu/Srinagar.

[Handwritten signature]

2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Principal Secretary to the Lieutenant Governor.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
5. Commissioner Secretary to Government, Social Welfare Department.
6. Secretary to Government, General Administration Department.
7. Registrar General, High Court, of Jammu and Kashmir and Ladakh, at Srinagar.
8. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir and Ladakh, Srinagar.
9. Director General Prosecution, J&K. This is with reference to his letter No. DG-Pros/Estt/2020/668/2435 dated 22-10-2022.
10. All Principal District and Sessions Judges.
11. All District Development Commissioners.
12. Director, Archeology, Archives and Museums, J&K, Srinagar.
13. Director Litigation Kashmir/Jammu.
14. General Manager, Government Press, Srinagar for publication in an extraordinary issue of Government Gazette.
15. In-charge Website, Department of Law, Justice & PA.
16. S.O Section, Department of LJ&PA (w. 7 s.c).
17. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer


07.11.2022